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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.120/2007

Tuesday, July 24, 2007

CORAM :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

Sankaran S.
Office Superintendent Gr.I,
Office of the Divisional Mechanical Engineer,
Trivandrum Residing at
No.135-B, Railway Colony, Anwar Gardens,
Poojapura, Trivandrum. ... Applicant

By Advocate Mr.T.C.G.Swamy

V/s.

- 1 Union of India represented by
General Manager, Ministry of Railways,
Southern Railway, Headquarters Office,
Park Town, Chennai
- 2 The Chief Personnel Officer
Southern Railway, Headquarters Office,
Park Town, Chennai
- 3 The Chief Workshop Engineer
Southern Railway, Headquarters Office,
Park Town, Chennai
- 4 The Senior Divisional Personnel Officer
Southern Railway, Trivandrum Division
Trivandrum-14.
- 5 The Senior Divisional Mechanical Engineer
Southern Railway, Trivandrum Division,
Trivandrum-14. ... Respondents

By Advocate Mr.Thomas Mathew Nellimoottil

The application having been heard on 24.7.2007 the Tribunal delivered the following on the same day:

(ORDER)

Hon'ble Mrs. Sathi Nair, Vice Chairman

When the matter came up for hearing, counsel for both the parties submitted that the relief sought for in the OA has been granted and hence the OA has become infructuous.

The OA is dismissed as infructuous.

GEORGE PARACKEN
JUDICIAL MEMBER

Sathi Nair
SATHI NAIR
VICE CHAIRMAN

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